

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. 277
TO BE ANSWERED ON THE 13TH DECEMBER, 2024**

REGULARISATION OF EMPLOYEES UNDER NUHM AND NTEP

***277. SHRI HARIBHAI PATEL:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has any plans to regularise the employment of temporary employees/officers working under the National Urban Health Mission (NUHM) and the National TB Elimination Programme (NTEP) who have been serving for over 14-15 years;
- (b) if so, the details of the last annual salary increment provided to these employees along with the reasons for the delay in subsequent increments since the salary rationalization in 2018;
- (c) whether the Government proposes to provide loyalty bonuses and experience bonuses to NUHM and NTEP employees who have served for more than 10 years, if so, the details thereof and if not, the reasons therefor;
- (d) the steps taken/proposed to be taken by the Government to increase the annual leave from 15 to 30 days and to introduce risk allowances for these employees given the nature of their work with patients having contagious diseases like HIV and TB; and
- (e) if so, the details thereof?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

- (a) to (e) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 277 FOR 13TH DECEMBER, 2024**

(a) to (e) The National Urban Health Mission (NUHM) and National TB Elimination Programme (NTEP) are implemented under the aegis of the National Health Mission (NHM). All the administrative and personnel matters related to human resources for health lie with the respective State/UT Governments. Under National Health Mission (NHM), Ministry of Health & Family Welfare provides financial and technical support to States/UTs to strengthen their healthcare systems based on the requirements posed by them in their Programme Implementation Plans (PIPs) within their overall resource envelope. The provision of timely annual increments, loyalty bonus, increase of annual leave and introduction of risk allowance to such personnel is the responsibility of the respective State Government.
